

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 2

IA/5562/ND/2020 in (IB)/394(ND)2019

IN THE MATTER OF:

Fine Group Corporation Ltd ... Applicant/Petitioner

Vs

Lemon Electronics Ltd ... Respondent

Order under Section 9 of IBC.

Order delivered on 22.12.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

IA/5562/ND/2020:

It is the report filed by the Resolution Professional along with the updated list of creditors and reconstitution of Committee of Creditors. The same is taken on record subject to just exceptions.

IA/5562/ND/2020 is disposed of.

Place it with the main file for further reference.

Sd/-
(K. K. VOHRA)
MEMBER (TECHNICAL)

Upasana- 22.12.2020

Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)